

**कलकत्ता-आसाम वायरलेस ट्रंक सेवा**

६७४. श्री गोकर्ण प्रसाद :  
श्री धोंकार लाल बेरवा :

क्या डाक तथा तार मंत्री यह बतान की कृपा करेंगे कि :

(क) क्या यह सच है कि कलकत्ता और आसाम के बीच वायरलेस ट्रंक सेवा आरम्भ करने का विचार है ;

(ख) यदि हां, तो यह प्रणाली कब से चालू करने का विचार है ; और

(ग) कितना धन व्यय किया जायेगा ?

डाक और तार विभाग में उपमंत्री (श्री भगवती) (क) जी हां ।

(ख) दिसम्बर, १९६४ से ।

(ग) कलकत्ता और उत्तरी बंगाल तथा आसाम के बीच एक माइक्रोवॉल्वलिक स्थापित करने की अनुमानित लागत लगभग १६५ लाख रुपये है ।

**Tobacco Seeds**

**975. Shri Rameshwar Tantia:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the reasons for prohibiting the import of tobacco seeds by all except the Central Tobacco Research Institute in Rajahmundry in Andhra Pradesh; and

(b) what procedure will be adopted by the institute for the distribution of seeds thus imported?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) To prevent possible introduction into India of "Blue Mould" which is a very destructive tobacco disease.

(b) The seeds will be imported by the Central Tobacco Research Institute, Rajahmundry in small quantities

intended for experimental purposes only and not for distribution.

**Road Bridge Over Ganga**

**976. Shri Raghunath Singh:** Will the Minister of **Transport** be pleased to state whether cracks have been reported in the road bridge over the Ganga between Kanpur and Lucknow?

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** The road bridge over the Ganga, between Kanpur and Lucknow is an old bridge taken over from the Railways and decked for road traffic. Cracks have been observed in some portions of the concrete of the upper deck of the bridge. Necessary repairs are in full swing and will be completed shortly.

**Land Acquisition Committees**

**977. Shri P. Venkatasubbaiah:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the State Governments have set up Land Acquisition Committees as contemplated in the Land Acquisition (Companies) Rules, 1963 laid on the Table on the 13th August, 1963; and

(b) the composition of these Committees and the States which have also issued necessary instructions in this regard?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) and (b). Land Acquisition Committees have already been set up by the Governments of Gujarat, Orissa, Bihar, Uttar Pradesh, Maharashtra, West Bengal, Assam and Tripura. Composition of these Committees conform to the provision therefor under Rule 3(2) of the Land Acquisition (Companies) Rules 1963. Setting up of such Committees by other State Governments is under their consideration. Necessary instructions have also been issued by the Governments of Gujarat, Uttar Pradesh, Maharashtra, West Bengal,